†[THE MINISTER OF LAW, JUS-AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Diglot editions of 200 Central Acts have brought out by the Official Languages Wing of the Legislative Department of the Ministry of Law. Justice and Company Affairs. Copies of diglot editions of Central Acts are being sold through the Vidhi Sahitya Prakashan of this Department which also takes steps for sale promotion of these editions by organising display and sale of publications at important law conferences and exhibitions held in the Hindi speaking States.

(b) The Official Languages Wing prepares the authorised translations in Hindi of Bills introduced in Parliament, in implementation of section 5(2) of the Official Languages It also prepares the Hindi translations of Acts Rules, Notifications, etc. for publication in the Official Gazette as authoritative texts of such Acts, Rules, Notifications, under section 5(1) of the Official Languages Act, 1963.

The Official Languages Wing will also shortly bring out a revised and uptodate glossary of legal terms for use as far as possible, in all official languages.

The Vidhi Sahitya Prakashan of the Legislative Department brings monthly law journals in Hindi, en⊸ titled 'Uchchatama Nyayalaya Nirnaya Patrika" and "Uchcha Nyayala-Patrika" containing Nirnava judgments of the Supreme Court and the High Courts respectively. Prakashan is also in charge of scheme of writing of original books in Hindi for use in law colleges of Universities which have adopted Hindi as the medium of law education.

The Official Languages Wing and the Vidhi Sahitya Prakashan organise law conferences in Hindi-speaking speaking States, in collobaration with

the State Governments concerned, for dissemination of information about the publications brought out by them in Hindi.]

Foreign Fertilizer Companies in India

- *409. SHRI U. R. KRISHNAN: Will Minister of PETROLEUM. CHEMICALS AND FERTILIZERS be pleased to state:
- (a) what are the names of the fertilizer manuafacturing units owned by foreign companies operating in India at present; and
- (b) whether Government propose to set up at least one fertilizer plant each State; if so, by when?

THE MINISTER OF STATE IN MINISTRY OF PETROLEUM THE AND CHEMCALS AND FERTILI-ZERS (SHRI JANESHWAR MISH-RA): (a) At present there is only one fertilizer manufacturing unit owned by M/s Indian Explosives Ltd. a company registered in India under the Companies Act, 1956, in which majority shareholdings are held by foreign company.

(b) The location of a fertilizer project is based on techno-economic considerations which, inter alia, include factors such as availability of feedstock, infrastructure facilities, proximity to the market and demand of fertilizer in the economic marketing zone of the project. If the States, which do not have a fertilizer factory, are found to satisfy the above conditions, Government will no doubt consider establishing fertilizer factories in such States while planning for additional capacity.

Laying of new railway lines

*410. DR. V. P. DUTT: SHRI HARSH DEO MALA-VIYA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that, talking to the newsmen in Hoshiarpur on the

^{†[]}English translation.